

**Annexure - 3**  
**M/S Sujyot Infrastructure Pvt Ltd; Liquidation commenced on 30.10.2023;**  
**Secured financial creditors (other than financial creditors belonging to any class of creditors)**  
**M/S Sujyot Infrastructure Private Limited (As on 11.01.2024)**

S. No.	Name of Creditor	Details of claim				Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank Of India	01.12.2023	₹ 16,985,530,176.53	₹ 16,055,666,972.46	Secured loan	₹ 16,055,666,972.46	Yes	Ref Note #3	₹ 16,055,666,972.46	60.39%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 929,863,204.07	Admitted in part-Penal Interest under verification
2	Bank Of Baroda	16.11.2023	₹ 4,311,311,711.58	₹ 3,319,311,887.00	Secured loan	₹ 3,319,311,887.00	Yes	Ref Note #3	₹ 3,319,311,887.00	12.48%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 991,999,824.58	Admitted in Part-No supporting documents relating to interest calculation has been provided
3	SREI Equipment Finance Limited	27.12.2023	₹ 7,216,398,924.00	₹ 7,213,093,132.00	Secured loan	₹ 7,213,093,132.00	Yes	Ref Note #3	₹ 7,213,093,132.00	27.13%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 3,305,792.00	Admitted in Part-other charges under verification
3	<b>Total</b>		₹ 28,513,240,812.11	₹ 26,588,071,991.46		₹ 26,588,071,991.46	-		₹ 26,588,071,991.46	100.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 1,925,168,820.65	-

1. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.

2. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

3. Security interest on:

**State Bank of India**

A) M/s Sujyot Infrastructure P Ltd created equitable mortgage in favour of SBI with Pari passu First Charge on immovable property bearing commercial property admeasuring 1392.44 Sq. meter second floor with proportionate undivided share in land admeasuring 610.05 sq. meter situated on land Revenue Survey No. 411/1 (TP Scheme No. 30, FP No. 73) Paiki sub Plot No. 1 admeasuring 3058.69 sq. meter situate lying and being Village Gota, Ta Dascroi, Dist. Ahmedabad for the dues of M/s Sai Info system P Ltd

B) M/s Sujyot Infrastructure P Ltd created Agreement to Mortgage in favour of SBI and consortium member bank for immovable property bearing 3<sup>rd</sup> floor (1284.77 Sq. meyer) & 4th Floor (1284.77 Sq. meter) SIS Corporate House Village Gota, Ta Dascroi, Dist. Ahmedabad for the dues of M/s Click Telecom India Limited

**SREI Equipment finance Limited**

Collateral Security:

All piece and parcel of immovable Shops of Commercial property admeasuring 324.58 sq.mtrs. of Part-4 side on First floor together with proportionate undivided share in land admeasuring 142.20 sq.mtrs., situated on the N.A. land bearing Revenue Survey No.411/1 (T.P. Scheme No. 30, Final Plot No. 73) paiki Sub-Plot No.1, admeasuring 3058.69 sq. mtrs., Situate lying common rights in all common amenities, right to common passage, stair case, common plot, right to use lift, Lift room, electric cabin, escalator, box office, parking, for water, right to have utilities, lvz, water drainage, etc. And for other amenities bound as under: on the East: By Shop Part at First Floor S.NO.411/1, F.P. No. 73; on the West: By S.G. Highway; on the North: By S.NO. 413/2, 413/3, 413/1 (FP No 74/4, 74/6); on the South: By Shop Part 3 at First Floor S. NO 411/1 FP-73

Security Type Mortgage -

- 78 Nos. of Switch, 1100 Nos. of Monitor, 4 Nos. of Server, 170 Nos. of Notebook.
- 3 Nos. of Server, 64 Nos. of Computer, 170 Nos. of Notebook, 120 Nos. of Tel ip video, 40 Nos. of Router, 72 Nos. of Switch.
- 190 Nos. of Notebook, 195 Nos. of Tel ip video, 72 Nos. of Computer, 4 Nos. of Server, 96 Nos. of Router, 72 Nos. of Switch, 1650 Nos. of Monitor, 60 Nos. of Card C.
- 66 Nos. of Router, 295 Nos. of Notebook, 1600 Nos. of Monitor, 48 Nos. of Networking Router, 260 Nos. of Tel ip Video, 3 Nos. of Server, 62 Nos. of Computer, 94 Nos. of CPU.
- 65 Nos. of Router, 295 Nos. of Note Book, 60 Nos. of Networking Router, 60 Nos. of Computer, 94 Nos. of CPU.
- 800 Nos. of Monitor, 30 Nos. of Networking Router, 210 Nos. of Tel Ip video, 2 Nos. of Server, 62 Nos. of Computer, 90 Nos. of CPU, 60 Nos. of Router, 140 Nos. of Notebook.
- 74 Nos. of Networking Router, 280 Nos. of Tel ipVideo, 5 Nos. of Server, 88 Nos. of Computer, 94 Nos. of CPU, 64 Nos. of Router, 200 Nos. of Notebook, 290 Nos. of Tel ip Vide.

Collateral Owner's Name - Sujyot Infrastructure Pvt Ltd vide Title Deed dated 06/08/2011, bearing No-14599 registered Sub registrar SRO, Ahmedabad 2 Vadaj Gujarat on 08/08/2011

Pledge Share: -

Customer Name: Sai InfoSystem (India) Ltd.

Pledgor Client: First Holder- Arcadia Mercantile Capital Ltd then transferred to Cameo Infotech Pvt Ltd (Total No. of Shares Pledge - 809015)

Shares in the Name: Sai Infosystem No of Shares: 8,37,917

**Bank of Baroda**

A) M/s Sujyot Infrastructure P Ltd created equitable mortgage in favour of SBI and consortium member bank for immovable property bearing commercial property admeasuring 1392.44 Sq. meter second floor with proportionate undivided share in land admeasuring 610.05 sq. meter situated on land Revenue Survey No. 411/1 (TP Scheme No.30, FP No. 73) Paiki sub Plot No. 1 admeasuring 3058.69 sq. meter situate lying and being Village Gota, Ta Daseroi, Dist. Ahmedabad for the dues of M/s Sai Info system P Ltd

B) M/s Sujyot Infrastructure P. Ltd created equitable mortgage in favour of SBI and consorui member b for in isisable propely boaring to (1284.77 Sa. meyer) & Ahmedabad for the dues of M/s Click Telecom India Limited